

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

Original Application No.180/00075/18

Wednesday, this the 6th day of June, 2018

CORAM:

Hon'ble Mr.U.Sarathchandran, Judicial Member
Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

1. K.Vidhyadharan
 Server/Peon, Divisional Office
 Trivandrum Division, Trivandrum
2. M.R.Hari
 Store Khalasi, Signal Store Depot
 S& T Workshop, Podannur Applicants

(By Advocate – Mr.Siby J Monippally – not present)

V e r s u s

1. Union of India rep. By
 General Manager
 Southern Railway, Park Town
 Chennai – 3
2. The Senior Divisional Personnel Officer
 Southern Railway, Trivandrum Division, Trivandrum – 8
3. Deputy Chief Commercial Manager/LW/
 Per (Dy. CMM/LW/PER) Southern Railway,
 Chennai – 3 Respondents

(By Advocate – Mr.Sunil Jacob Jose)

This application having been heard on 6.6.2018, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Hon'ble Mr.U.Sarathchandran, Judicial Member

Applicants not present. No representation. Learned counsel appearing for the Railways submitted that despite pointing out that respondent no.3 as named in the O.A is not the person concerned, no action has been taken by the applicants to correct the name. Applicants were called; absent. The Original Application is dismissed for default. No costs.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

**(U.SARATHCHANDRAN)
JUDICIAL MEMBER**

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List of Annexures

Annexure A-1 - A photostat copy of the representation dated 25.8.2017 to Deputy Chief Commercial Manager

Annexure A-2 - A photostat copy of the representation dated 27.8.2017 to Deputy Chief Commercial Manager

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